

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 6(ND)/17

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.11.2017

NAME OF THE COMPANY: Mr. Brijesh Uppal Vs. M/s Tryambakam
Logistic Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Amit Kocher, Advocate

For the Respondents (s): Mr. Nitin Mittal, Advocate

ORDER

No time left. Re-notify this case on 8th December, 2017. ✓

Sdr

(S. K. Mohapatra)
Member (T)

Ina

(Ina Malhotra)
Member (J)